IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

(IB)-152 (PB)-2017

In the matter of:

Macro Leafin (P) Ltd.

....PETITIONER

Vs.

Arrow Resources Limited.

..RESPONDENT

SECTION:

Under Section 7 of IBC Code, 2016

Order delivered on 12.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

DEEPA KRISHAN Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. NPS Chawla

: Mr. Pulkit Deora - IRP Petitioner

For the Respondent/Corporate Debtor: -

ORDER

I.R.P is present and states that a report has been filed under Regulation 17 vide diary No.2197.

The said report is taken on record.

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit

12.10.2017